

**Company:** Sol Infotech Pvt. Ltd.

**Website:** www.courtkutchehry.com

**Printed For:** 

**Date:** 16/12/2025

## (2023) 01 NCLAT CK 0021

## **National Company Law Appellate Tribunal New Delhi**

Case No: Company Appeal (AT) (Insolvency) No. 1066 Of 2021

Vedika Credit Capital Limited

**APPELLANT** 

Vs

Shriram Power and Steel Private Limited

RESPONDENT

Date of Decision: Jan. 5, 2023

## **Acts Referred:**

- Insolvency and Bankruptcy Code, 2016 Section 7, 65
- Limitation Act, 1963 Section 14, 14(2), 18
- Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 Section 13(2)

Hon'ble Judges: Ashok Bhushan, Chairperson; Dr. Alok Srivasatava, Member (T); Barun

Mitra, Member (T)

Bench: Full Bench

Advocate: Akhilesh, Mratyunjay Singh, Nimit Bhola, Kapil Kachawa, Sudhir Mehta, Pandey

Neeraj Rai, Rachitta Rai, Shashank Gupta

Final Decision: Dismissed

Judgement